

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 220
(IB)-642(ND)2020
IA-1011/2022

IN THE MATTER OF:

M/s. Candy Enterprises Private Limited ... Applicant/Petitioner

Versus

M/s. Funbars Hospitality Private Limited ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 19.01.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

**For the Applicant : Mr. Abhishek Anand Adv., Mr. Mohak Sharma
Adv., Ms. Supriyo Banerjee Adv., & Mr. Nikhil Jain
Adv. in IA 1011 of 2022**

ORDER

Due to paucity of time, the matter is re-notified to 27.02.2023.

**Sd/-
COURT OFFICER**